	(F	iling under clause (d	ca) of sub-regulation	(2) of regulation 13	the IBBI (Insolvenc	Resolution Process	for Corporate Perso	ns) Regulations, 20	16	
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00		0		NA
2	Unsecured financial creditors belonging to any class of creditors					0.00		0		NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	34428942	1	34154576	41.31		0	193345	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	40898792	1	36918659	44.65		0		<u>Annexure 4</u>
5	Operational creditors (Workmen)					0.00		0		NA
6	Operational creditors (Employees)					0.00		0		NA
7	Operational creditors (Government Dues)					0.00		0		NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	3	17649877.30	3	11605933	14.04		0	2982772	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00		0		NA
Total		5	92977611.3	5	82679168	100.00		7122326	3176117	